CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.202/00303/2021

Jabalpur, this Friday, the 9th day of April, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



V.K.Gupta, S/o Late Shri Surendra Kumar Gupta, Aged 70 years, Superintendent (Retired), Customs Central Excise & Service, Tax-Resident of Flat 302, Rajnigandha Apartment Green Garden Estate City Centre, Gwalior (MP)-474011

-Applicant

(By Advocate –Shri M.K.Sharma)

Versus

- 1. Union of India, Through the Secretary, Government of India, Ministry of Finance North Block, New Delhi-110001
- 2. The Chief Commissioner (Bhopal Zone) CGST, Customs & Central Excise 35-CGST Bhawan Administrative Area-Arera Hills, Hoshangabad Road, Bhopal MP-462011
- 3. The Principal Commissioner (Bhopal Zone) CGST, Customs & Central Excise 35-CGST Bhawan Administrative Area-Arera Hills, Hoshangabad Road, Bhopal MP-462011
- 4. The Commissioner (Bhopal Zone) CGST, Customs & Central Excise 35-CGST Bhawan Administrative Area-Arera Hills, Hoshangabad Road, Bhopal MP-462011

- 5. The Joint Commissioner (P&V) CGST, Customs & Central Excise 35-CGST Bhawan Administrative Area-Arera Hills, Hoshangabad Road, Bhopal MP-462011
- 6. The Drawing & Disbursing Officer,
 CGST, Customs & Central Excise 35-CGST Bhawan
 Administrative Area-Arera Hills, Hoshangabad Road,
 Bhopal MP-462011 Respondents



(By Advocate –Shri Harshwardhan Tokre)

ORDER (Oral)

By Ramesh Singh Thakur, JM:-

We have considered this matter.

- 2. At this stage, learned counsel for the applicant wants to withdraw this Original Application with liberty to have a proper application.
- 3. Counsel for the respondents has no objection to it.
- 4. In view of it, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan) Administrative Member (Ramesh Singh Thakur) Judicial Member

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